

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

46

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 12/9/2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : TCP/120/2016
NAME OF THE PETITIONER(S) : S.K. Ganesan & 6 others
NAME OF THE RESPONDENT(S) : M/s Eswar Rubber Products Private Limited & 8 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

	RANGHASAYEE FOR ANANT MERATHIA	COUNSEL FOR P 7	Ranghasayee
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2)	CIBI VISHNU	COUNSEL FOR Asst. Adv.	[Signature]
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Deepa Mariappan

Asst. Adv. B. Dhanaraj

Counsel for respondents
6-8

Deepali

4) for KSR & Co.

Dr. KS Ravichandran P.C.S.

M.K. Preetha Adv.

ORDER

for
Petitioners
154

[Signature]

At request of the parties, list this matter on 03.10.2019.

[S. VIJAYARAGHAVAN]
Member (Technical)

[B.S.V. PRAKASH KUMAR]
Member (Judicial)

vs